Misuse of Malaria Funds in North-East Region

1020. SHRI W. ANGOU SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government are aware that the N.E. Malaria Funds have been misused;
- (b) if so, the amount of funds sanctioned to each State of the Region for controlling Malaria; and
- (c) the amount of funds for the same misused by each state of the Region and Steps taken for checking it?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI N.T SHANMUGAM): (a) No, Sir. '

(b) The National Anti-Malaria Programme (NMEP) is a Category-II Centrally sponsored Scheme with 50:50 Cost sharing basis between the Centre and the States. The Central assistance is essentially in kind. However, 100% Central assistance is being provided to the North-Eastern States since December, 1994. The North-Eastern States submit Utilization Certificates from time to time in respect of cash assistance provided to them by the Central Government. The Central assistance provided under the Programme during 1998-99, State-wise to the North-Eastern States are as under:—

Name of the State	Central assistance
	(Rs. in Lakhs)
Arunachal Pradesh	186.61
Assam	2170.42
Manipur	377.34
Meghalaya	231.55
Mizoram	172.53
Nagaland	183.34
Tripura	356.97

(c) Does not arise.